

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. C.P. (IB)/1092(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

NAME OF THE PARTIES: R Mall Developers Pvt. Ltd.
V/s
Escapology Entertainment India
Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Raghav Taneja a/w Nidhi F. appeared for the Operational Creditor. Adv. Vasudha Gupta appeared for the Corporate Debtor. Heard the submissions of the parties and **reserved for Orders.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)